

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 2

11.12.2020

O.A./350/1612/2019

BINAPANI MIDDYA

M.A./350/633/2020

-V/S-

(SB) (EARLY HEARING) (MENTIONED) M/O DEFENCE

ITEM NO:1

FOR APPLICANTS(S) Adv. : Ms. M. Patra

FOR RESPONDENTS(S) Adv.: Mr. S. Paul



Notes of The Registry	Order of The Tribunal
	<p>Ld. counsel for the applicant is present. Mr. S. Paul, ld. counsel, appears on behalf of the respondents.</p> <p>This case has come up for effective hearing for the first time, that too, on the prayer made by the applicant vide M.A 633/2020 for early hearing. However, ld. counsel seeks some time to take instructions.</p> <p>The matter relates to non release of arrears of pension to the applicant on account of the death of her son who was an employee to the respondents. There is no dispute with respect to either the amount or the eligibility but the matter has been shuttling between the respondent authorities and the concerned Bank, which is Allahabad Bank.</p> <p>Since the matter concerns hardship to an old lady who otherwise is also ailing, it deserves to be expeditiously decided.</p> <p>Ld. counsel for the respondents requests that since this case has come up for the first time, he would have to seek instructions and file reply. The request is fair. Respondents are at liberty to file reply at the minimum time.</p> <p>List on 07.01.2021 for effective hearing.</p> <p>M.A 633/2020 for early hearing stands disposed of.</p> <p style="text-align: right;">(TARUN SHRIDHAR) MEMBER(A)</p> <p style="text-align: center;">SS</p>